

**CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH
HYDERABAD**

**CP/20/20/2017
in
OA/020/23/2015**

Dated: 21.02.2019

BETWEEN

Mathangi Bhanu Prakash,
S/o. Mathangi Andhra Ratna Paul,
Aged about 38 years,
(Ex-ED (GDS) / Mail Carrier /
Mail Deliverer, Suddapalli),
Working as GDS/ Mail Carrier/ Mail Deliverer,
Suddapalli B.O. a/w Sangam Jagarlamudi S.O.
Tenali Division, District Guntur.

....Applicant

AND

1. The Union of India rep. by
The Director General, Posts,
Department of Posts, Dak Bhavan
Sansad Marg, New Delhi - 1.
2. Mr. K. Balasubramanian,
The Chief Postmaster General,
A.P. Circle, Hyderabad.
3. Mr Sanjeivi Ranjan,
The Postmaster General,
Vijayawada Region, Vijayawada.
4. Mr. K. Hari Krishna Prasad,
The Superintendent of Post Offices,
Tenali Division, Tenali, District Guntur.
5. The Sub Divisional Inspector, Posts,
Tenali Sub- Division, Tenali, Guntur District.

(Respondents No.1 & 5 are not necessary parties)

....Respondents

Counsel for the Applicant : Mrs. Rachna Kumari
Counsel for the Respondents : Mrs. K. Rajitha, Sr. CGSC

CORAM :

Hon'ble Mr. Justice R. Kantha Rao, Judl. Member
Hon'ble Mrs. Naini Jayaseelan, Admn. Member

ORAL ORDER

(Per Hon'ble Mr. Justice R. Kantha Rao, Judl. Member)

Both side counsel present.

2. Since compassionate engagement of the applicant has been approved by the Committee by proceedings dated 17.7.2017, the Contempt Petition is closed.

(NAINI JAYASEELAN)
ADMN. MEMBER

(JUSTICE R. KANTHA RAO)
JUDL. MEMBER

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